

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.441
CP/58/ND/2023

IN THE MATTER OF:

| | | |
|---|-----|------------|
| Rohit Garg | ... | Applicant |
| Versus | | |
| Dv Next-Zen Infotech Private Limited & Ors. | ... | Respondent |

Under Section 213

Order delivered on 23.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Kumar, Adv.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
11.06.2024.

-SD-
Court Officer